

**LOK SABHA**

**UNSTARRED QUESTION NO. 3285**

**TO BE ANSWERED ON 9<sup>TH</sup> AUGUST, 2021**

**Criteria fixed for LPG Subsidy**

**3285. SHRI C.N. ANNADURAI:  
SHRI SELVAM G.:  
SHRI GAUTHAM SIGAMANI PON:  
SHRI DHANUSH M. KUMAR:  
SHRI GAJANAN KIRTIKAR:**

**पेट्रोलियम और प्राकृतिक गैस मंत्री**

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the criteria fixed by the Government to avail LPG subsidy by consumers;
- (b) whether the Indian Oil Corporation (IOC)/OMCs have stopped giving LPG subsidy to consumers and if so, the details thereof and the reasons therefor;
- (c) whether the Government has taken any action against IOC and other oil marketing companies and if so, the details thereof;
- (d) the main reasons for irregularities in transfer of LPG subsidy along with the measures taken by the Government to address the said issue; and
- (e) the corrective steps taken by the Government for release of the subsidy to LPG consumers in a time-bound manner?

**ANSWER**

**पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री  
(श्री रामेश्वर तेली)**

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS  
(SHRI RAMESWAR TELI)**

(a) to (e): The prices of petroleum products in the country are linked to the price of respective products in the international market. However, the Government continues to modulate the effective price to consumer for Subsidized Domestic LPG. The subsidy on the product increases/ decreases with the increase/ decrease in the product price in international market and decision of Government on subsidy. The whole cycle of settlement of subsidy in bank account of customer normally takes around 2-3 working days. The subsidy is paid to consumers by Oil Marketing Companies (OMCs) and the same is reimbursed by Government to OMCs on monthly basis.